

Employment under MGNREGA

1409. SHRI PREM CHAND GUPTA:

SHRIMATI MISHA BHARTI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) how many households get work under MGNREGA;

(b) how many adivasis and dalits get work under MGNREGA; and

(c) how many households would lose out the right to work if MGNREGA is restricted to poorest 200 districts?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. State/UT-wise details of households provided employment and details of households provided employment as demanded by SCs and STs job card holders during the year 2016-17 (as on 23.11. 2016) are given in the Statement (*See* below).

(c) The MGNREGA is being implemented in all the districts of the country. There is no proposal to restrict the implementation of the MGNREGA to 200 districts.

Statement

State/UT-wise details of households provided employment and details of households provided employment as demanded by SCs and STs job card holders during 2016-17

(in lakh)

Sl. No.	State	No. of HHs provided employment		
		Total	SC	ST
1	2	3	4	5
1.	Andhra Pradesh	36.14	8.98	3.61
2.	Arunachal Pradesh	1.58	0.00	1.44
3.	Assam	10.19	0.49	2.36
4.	Bihar	12.03	2.89	0.22
5.	Chhattisgarh	18.52	1.85	6.44

1	2	3	4	5
6.	Goa	0.06	0.00	0.02
7.	Gujarat	5.50	0.38	2.16
8.	Haryana	2.26	1.21	0.00
9.	Himachal Pradesh	3.66	1.02	0.29
10.	Jammu and Kashmir	2.05	0.15	0.43
11.	Jharkhand	13.94	1.70	4.90
12.	Karnataka	12.89	2.14	1.15
13.	Kerala	12.73	2.07	0.45
14.	Madhya Pradesh	17.63	2.73	6.17
15.	Maharashtra	12.09	1.15	2.25
16.	Manipur	4.91	0.14	2.30
17.	Meghalaya	3.02	0.02	2.82
18.	Mizoram	1.85	0.00	1.84
19.	Nagaland	4.18	0.04	3.98
20.	Odisha	16.10	2.73	5.56
21.	Punjab	4.72	3.64	0.00
22.	Rajasthan	39.24	8.08	8.96
23.	Sikkim	0.57	0.02	0.21
24.	Tamil Nadu	58.69	16.47	0.76
25.	Telangana	23.25	5.38	3.84
26.	Tripura	5.72	1.02	2.36
27.	Uttar Pradesh	44.51	14.65	0.42
28.	Uttarakhand	4.53	0.78	0.17
29.	West Bengal	45.60	14.79	3.88
30.	Andaman and Nicobar Islands	0.07	0.00	0.00
31.	Lakshadweep	0.00	0.00	0.00
32.	Puducherry	0.31	0.11	0.00
TOTAL		418.52	94.61	68.97